

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).6268/2008

(From the judgement and order dated 24/06/2008 in CRLA No.1227/2001
& CRLA No. 1484/1990 of The HIGH COURT OF UTTARANCHAL AT NAINITAL)

POORAN SINGH RAWAT

Petitioner(s)

VERSUS

STATE OF UTTARKHAND

Respondent(s)

(With appln(s) for bail)

Date: 14/11/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Petitioner(s) Mr. D.K. Thakur, Adv.
Mr. D.Jha, Adv.
Mr. Sushil Kumar, Adv.
Mr. Debasis Misra, Adv.

For Respondent(s) Mr. Jitender Dewan, Adv.
Mr. Jatinder Kumar Bhatia, Adv.

UPON hearing counsel the Court made the following
ORDER

Learned counsel appears for the State of Uttarakhand and
prays for some time to take instructions in the matter.

Let this matter be adjourned for two weeks for the
aforesaid purpose.

(Sheetal Dhingra)
Court Master

(Juginder Kaur)
Court Master